## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-457(PB)/2017

IN THE MATTER OF:

Vishal Suneja

.....Petitioner

v.

Affinity Beauty Salon Pvt. Ltd.

.....Respondent

SECTION: UNDER SECTION 7

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

Mr. K. Dutta & Ms. Prachi Johri, Advocates

For the Respondent(s):

For the Petitioner(s):

Mr. Rahul Mukherjee, Advocate

## ORDER

Learned counsel for the respondent requests for ten days' time to file reply. Let the reply be filed on or before 24.11.2017 with a copy in advance to the learned counsel for the other side. Rejoinder, if any, be filed within three days thereafter.

List for further consideration on 30.11.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

14.11.2017 Vineet